

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 145

IA (COMPANIES ACT)/9(CH) 2023
And
CP No. 22/Chd/Hry/2023

IN THE MATTER OF

Shri Chandra Prakash Shah & Ors

...

Petitioner

Versus

Hemp Pharma Amro Pvt. Ltd. & Ors

...

Respondent

Under Section: 241, 242, CA 2013

Rule: 32

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.07.2024.

Sd/-

Court Officer